

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.30/09

Thursday this the 31<sup>st</sup> day of December 2009

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

C.Gopalakrishnan,  
S/o.Sivasankaran Nair,  
Cleaner, Railway Divisional Office  
Staff Co-operative Canteen, Palakkad.

...Applicant

(By Advocate Mr.U.Balagangadharan)

**V e r s u s**

1. Union of India represented by Secretary,  
Railway Board, Rail Bhavan, New Delhi.
2. The General Manager,  
Southern Railway, Park Town, Madras.
3. The Divisional Railway Manager,  
Southern Railway, Palakkad Division, Palakkad.
4. Palakkad Railway Divisional Office Staff  
Co-operative Canteen Ltd. P.565,  
Divisional Office, Palakkad,  
represented by its Secretary.
5. Senior Divisional Personnel Officer,  
Palakkad Division, Southern Railway, Palakkad. ...Respondents

(By Advocate Mr.K.M.Anthru [R1-3&5])

This application having been heard on 31<sup>st</sup> December 2009 the  
Tribunal on the same day delivered the following :-

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

When the case came up for hearing today, counsel for the  
respondents had taken us through the judgment dated 19.3.2007 in  
O.P.No.14126/02 wherein the applicant herein is also one of the petitioners.

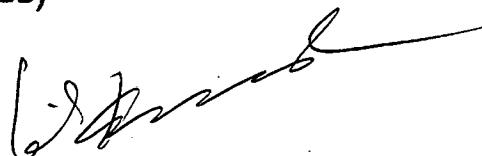
.2.

That is case of absorption as a Railway servant. But the High Court has dismissed the O.P. As such, the applicant cannot be permitted to agitate again the same issue before this Tribunal. Hence, the O.A has to be necessarily rejected. Ordered accordingly.

(Dated this the 31<sup>st</sup> day of December 2009)



**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**



**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

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